

OFFICE OF THE DISTRICT & SESSIONS JUDGE, GURUGRAM

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2018-2019 RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2018 to 28.2.2019

COURT OF ADDITIONAL DISTRICT & SESSIONS JUDGE, GURUGRAM (1.4.2018 to 28.2.2019)

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to February, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
Name of the Officer with designation:- Sh. S.K. Sharma, AD&SJ, Gurugram relinquished the charge on 3.10.2018 (A.N) and transferred to Mewat District							
I	Oldest Execution Petitions	25	0	3	22	0	88.00
ii	All the pending cases which were instituted upto 31.12.2014	11	4	2	13	0	86.67
iii	Cases under the Prevention of Corruption Act more than one year old	2	0	1	1	0	50.00

SESSION COURTS

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to February, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
iv	Cases under the NDPS ACT more than one year old	0	1	1	0	0	0.00
v	Cases in which the Accused are in custody for more than one year	87	0	82	5	0	5.95
vi	Other oldest cases	25	0	8	17	0	73.91
TOTAL		150	5	97	58	0	38.67
Name of the Officer with designation:- Sh. J.S Kundu, AD&SJ, Gurugram (Also dealing POCSO cases) relinquished the charge on 22.12.2018(decided 55 cases) and tr to Sirsa, District							
I	Oldest Execution Petitions	0	25	9	16	0	64.00
ii	All the pending cases which were instituted upto 31.12.2014	0	1	1	0	0	0.00
iii	Cases under the Prevention of Corruption Act more than one year old	0	0	0	0	0	0.00
iv	Cases under the NDPS ACT more than one year old	0	0	0	0	0	0.00

SESSION COURTS

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to February, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
v	Cases in which the Accused are in custody for more than one year	0	24	21	3	0	12.50
v	Other oldest cases	0	21	16	5	0	23.81
v	150 oldest POCSO Act cases	150	0	119	31	0	39.24
	TOTAL	150	71	166	55	0	36.67
Name of the Officer with designation:- Sh. A.K.Bishnoi, AD&SJ, Gurugram							
I	Oldest Execution Petitions	25	0	0	16	9	64.00
ii	All the pending cases which were instituted upto 31.12.2014	34	1	2	0	33	0.00
iii	Cases under the Prevention of Corruption Act more than one year old	4	0	4	0	0	0.00
iv	Cases under the NDPS ACT more than one year old	2	0	0	1	1	50.00

SESSION COURTS

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to February, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
v	Cases in which the Accused are in custody for more than one year	12	6	0	2	16	11.11
vi	Other oldest cases	73	1	2	19	53	26.39
TOTAL		150	8	8	38	112	25.33
Name of the Officer with designation:- Ms. Vani Gopal Sharma, District Judge, Family Court, Gurugram							
I	Oldest Execution Petitions	25	5	5	23	2	92.00
ii	All the pending cases which were instituted upto 31.12.2014	0	0	0	0	0	0.00
iii	Cases under the Prevention of Corruption Act more than one year old	0	0	0	0	0	0.00
iv	Cases under the NDPS ACT more than one year old	0	0	0	0	0	0.00
v	Cases in which the Accused are in custody for more than one year	0	0	0	0	0	0.00

SESSION COURTS

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to February, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
vi	Other oldest cases	125	12	12	105	20	84.00
	TOTAL	150	17	17	128	22	85.33

SESSION COURTS

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to February, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
Name of the Officer with designation:- Sh. Sudhir Parmar, APJ(AFC), Gurugram							
I	Oldest Execution Petitions	25	0	0	15	10	60.00
ii	All the pending cases which were instituted upto 31.12.2014	0	0	0	0	0	0.00
iii	Cases under the Prevention of Corruption Act more than one year old	0	0	0	0	0	0.00
iv	Cases under the NDPS ACT more than one year old	0	0	0	0	0	0.00
v	Cases in which the Accused are in custody for more than one year	0	0	0	0	0	0.00
vi	Other oldest cases	125	6	6	97	28	77.60
	TOTAL	150	6	6	112	38	74.67

SESSION COURTS

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to February, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
Name of the Officer with designation:- Ms. Rajni Yadav, AD&SJ, Gurugram(Exclusive court set up to deal with Heinous Crime against women)							
I	Oldest Execution Petitions	0	0	0	0	0	0.00
ii	All the pending cases which were instituted upto 31.12.2014	0	0	0	0	0	0.00
iii	Cases under the Prevention of Corruption Act more than one year old	0	0	0	0	0	0.00
iv	Cases under the NDPS ACT more than one year old	0	0	0	0	0	0.00
v	Cases in which the Accused are in custody for more than one year	0	0	0	0	0	0.00
vi	Oldest 100 Heinous crime cases against women	100	7	7	100	0	100.00
	TOTAL	100	7	7	100	0	100.00

SESSION COURTS

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to February, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
Name of the Officer with designation:- Sh. R.K. Mehta, AD&SJ, Gurugram							
I	Oldest Execution Petitions	25	8	8	21	4	84.00
ii	All the pending cases which were instituted upto 31.12.2014	51	56	33	42	32	56.76
iii	Cases under the Prevention of Corruption Act more than one year old	0	0	0	0	0	0.00
iv	Cases under the NDPS ACT more than one year old	3	0	3	0	0	0.00
v	Cases in which the Accused are in custody for more than one year	24	0	14	2	8	20.00
vi	Other oldest cases	47	25	31	30	11	73.17
	TOTAL	150	89	89	95	55	63.33
Name of the Officer with designation:- Sh. Krishan Kant, AD&SJ, Gurugram(Relinquished the charge on 13.12.2018)							

SESSION COURTS

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to February, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
I	Oldest Execution Petitions	25	6	12	19	0	76.00
ii	All the pending cases which were instituted upto 31.12.2014	106	0	67	39	0	49.37
iii	Cases under the Prevention of Corruption Act more than one year old	1	0	1	0	0	0.00
iv	Cases under the NDPS ACT more than one year old	0	0	0	0	0	0.00
v	Cases in which the Accused are in custody for more than one year	18	3	12	9	0	42.86
vi	Other oldest cases	0	25	18	7	0	28.00
TOTAL		150	34	110	74	0	49.33
Name of the Officer with designation:- Sh. Ashwani Kr. Mehta, AD&SJ, Gurugram(Join on 17.12.2018)							
I	Oldest Execution Petitions	0	6	0	6	0	100.00
ii	All the pending cases which were instituted upto 31.12.2014	0	0	0	0	0	0.00

SESSION COURTS

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to February, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
iii	Cases under the Prevention of Corruption Act more than one year old	0	11	0	1	10	9.09
iv	Cases under the NDPS ACT more than one year old	0	0	0	0	0	0.00
v	Cases in which the Accused are in custody for more than one year	0	12	0	6	6	50.00
vi	Other oldest cases	0	57	10	13	34	27.66
TOTAL		0	86	10	26	50	34.21
Name of the Officer with designation:- Sh. Sandeep Duggal, AD&SJ, Gurugram							
I	Oldest Execution Petitions	25	1	1	9	16	36.00
ii	All the pending cases which were instituted upto 31.12.2014	3	20	1	16	6	72.73
iii	Cases under the Prevention of Corruption Act more than one year old	1	3	2	2	0	100.00
iv	Cases under the NDPS ACT more than one year old	0	1	0	0	1	0.00

SESSION COURTS

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to February, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
v	Cases in which the Accused are in custody for more than one year	22	0	0	13	9	59.09
vi	Other oldest cases	99	4	25	57	21	73.08
	TOTAL	150	29	29	97	53	64.67

SESSION COURTS

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to February, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
Name of the Officer with designation:- Sh. Balwant Singh, AD&SJ, Gurugram							
I	Oldest Execution Petitions	25	0	0	22	3	88.00
ii	All the pending cases which were instituted upto 31.12.2014	9	15	0	16	8	66.67
iii	Cases under the Prevention of Corruption Act more than one year old	2	0	2	0	0	0.00
iv	Cases under the NDPS ACT more than one year old	0	1	0	1	0	100.00
v	Cases in which the Accused are in custody for more than one year	5	10	0	2	13	13.33

SESSION COURTS

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to February, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
vi	Other oldest cases	109	2	26	56	29	65.88
	TOTAL	150	28	28	97	53	64.67
Name of the Officer with designation:- Ms. Suruchi Atreja, AD&SJ, Gurugram							
I	Oldest Execution Petitions	25	4	4	25	0	100.00
ii	All the pending cases which were instituted upto 31.12.2014	1	12	1	8	4	66.67
iii	Cases under the Prevention of Corruption Act more than one year old	0	0	0	0	0	0.00

SESSION COURTS

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to February, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
iv	Cases under the NDPS ACT more than one year old	2	0	0	2	0	100.00
v	Cases in which the Accused are in custody for more than one year	11	15	0	18	8	69.23
vi	Other oldest cases	111	88	114	80	5	94.12
	TOTAL	150	119	119	133	17	88.67
TOTAL OF ALL COURTS OF ADDITIONAL DISTRICT & SESSIONS JUDGES, GURUGRAM							
I	Oldest Execution Petitions	225	55	42	194	44	81.51

SESSION COURTS

Nature of Cases Targeted (Category wise)		Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to February, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
ii	All the pending cases which were instituted upto 31.12.2014	215	109	107	134	83	61.75
iii	Cases under the Prevention of Corruption Act more than one year old	10	14	10	4	10	28.57
iv	Cases under the NDPS ACT more than one year old	7	3	4	4	2	66.67
v	Cases in which the Accused are in custody for more than one year	179	70	129	60	60	50.00
vi	Other oldest cases	714	241	268	486	201	70.74
vii	Cases of Heinous Crime against Women & POCSO Act.	250	7	126	131	0	100.00

SESSION COURTS

	Nature of Cases Targeted (Category wise)	Number of cases identified as on 1.4.2018	Cases Include	Cases Exclude	Disposal from April to February, 2019	Balance upto end of the month	Percentage of disposal upto the end of the month
	TOTAL	1600	499	686	1013	400	71.69

Note : Sh. S.K. Sharma, ADJ, Gurugram relinquished the charge on 3.10.2018(A.N) and transferred to Mewat District. His successor is Sh. Vijay James, newly promoted ADJ, join this Sessions Division on 5.10.2018 (F.N) and remaining cases transferred to other courts as no Action Plan cases to be given to Newly promoted ADJ.

Note : Sh. J.S. Kundu, ADJ, Gurugram relinquished the charge on 22.12.2018(A.N) and transferred to Sirsa District. His successor is Sh. Prashant Rana, newly promoted ADJ, thus remaining cases transferred to other courts as no Action Plan cases to be given to Newly promoted ADJ.

District & Sessions Judge,
Gurugram